

201

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 46/(MAH)/2007

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Dilip Timblo
V/s.
Hardesh Orcs Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Walter Lewis Advocats
i/b Mulla & Mulla.
for Respondent No. 2

Meeran Fairullabhoy Advocats
a/b Shahn Rashed
and Aashiq Alivahab
i/b H S A Advocats
for Respondent

Mr Joseph Kodiarthala

Mr Eric Correia

Mr Akash Rebello

Mr Atul Desai

Ms Deepti Nagpal

Ms Kavita Shah

i/b Kanga & Company

Advocates for Petitioner



Contd.....2

: 2 :

ORDER

TCP No. 46/397-398/NCLT/MB/MAH/2007

Petitioner's side part heard.

List this matter as fixed earlier i.e. on **10.11.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)